Mitsubishi Plans for Investment in Indian Core Sector

756. SHRI RAMDAS AGARWAL: DR. SANJAYA SINH : SHRI KRISHNA KUMAR BIRLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Mitsubishi Group of Japan has announced re-cenlly that it would be going ahead with a big investment plan in India in several core sectors;
- (b) if so, what are the details thereof indicating the areas in which Mitsubishi is already operating in our country and the new areas in which it proposes to invest or go for joint ventures now;
- (c) whether any high level delegation from Japan proposes to visit India in this regard; and
- (d) whether Foreign Investment Promotion Board approval would be necessary when any company wants to go beyond 51 percent foreign participation in the country, if so, please give details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c) M/s. Asahi Glass Company Ltd., a member of the Mitsubishi Group of companies, is proposing to set up a float glass project in India. It has alredy an approval for 40% foreign equity. The company has indicated that encouraged by recent liberalisations in India, M/s. Asahi Glass Company would propose an increase in its equity to 51% in the float glass project in India. It was also indicated that a sister company of the Asahi Glass Company also

proposes to set up related ventures. Mitsi bishi Kasaei and Mitsubishi Petrochemica companies are also planning to set up joii venture in petrochemical projects in Indin These are likely to be in the area < propylene an proplene derivatives. Tl Chairman of the Mitsubishi Group < companies has also indicated that the would be sending an investment missic to India to explore the possibilities of mol joint ventures.

(d) As per the existing procedures, foreig equity proposals, up to 51% foreig equity, under certain conditions are all proved by the RBI under the automat: route. All other proposals are to be sul mitted for approval to the Secretariat for Industrial Approvals.

Loan Given by IFC and IDBI

757. SHRI RAM AWADHESH SINGH Will the Minister of FINANCE be plea: ed to state:

- (a) what is the total amount loaned fo industrial development purposes by Indus trial Finance Corporation and Industris Development Bank of India, during las 5 years, years-wise, sector-wise (Publi Sector and Private Sector); and
- (b) what are the total borrowingsb Tatas, Birlas,
- (c) Dasturs, Ambanis andNa sali Wadias and the
- (d) total amountpu under bad debts by

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI, DAL BIR SINGH): (a) The total amounts dis bursed by IDBI and IFCI during the las five years (Sector-wise) are given in the Annexure. [See Appendix CLXIII, An nexure No. 13].

(b) The total borrowing outstanding from the Tatas, Birlas, Ambanis and Nasali Wa dias as on 31-3-91 are given below:

		((Rs. in crores)		
	· · · · · · · · · · · · · · · · · · ·	IDBI	IFCI	Total	
1.	Tatas	126,46	31.26	157.71	
2.	Birlas	626.10	152,82	778.92	
3.	Ambanis	251.07	173.33	424,40	
4.	Nasali Wadias	8.00	3.01	11.01	

No amount has been written off as bad and doubtful debt.

As regards Dasturs there name does not figure in the list of top industrial houses.

N'HB Assistance to Bihar for Construction and Repair of Houses

758 SHRI RAJNI RANJAN SAHU: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that National Housing Bank, Bombay has provided assistance for construction and repair of houses in Bihar during the last six months;
 - (b) if so, what is the amount so provided;
- (c) whether Bihar Government have utilised it, if so, the details thereof; and
 - (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (d) National Housing Bank (NHB) provides refinance to scheduled banks, Housing Finance Institutions (HFIs) and State Level Apex Cooperative housing finance societies in respect of eligible loans, as per the guideines of NHB, disbursed by them. As at the end of March, 1992, the cumulative disbursement under NHB's refinance scheme to eligible primary lenders together with subscription to special rural housing debentures floated by State Level Land Development, Banks amounted to Rs. 938.73 crores. In addition ad-hoc financial assistance of Rs. 20.74 crores was also provided to three Housing Finance Companies and Agricultural Rural Development Banks. The present reporting system of NHB does not generate Slate-wise data in this regard.

Institutional Finance to Tobacco Exporters

759. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

(a) what is the total requirement of institutional finance of tobacco exporters

and how much of it has been fulfilled;

to Questions

(b) what are the details of the steps being taken to fill up the gap?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The information as sought is not collected by either the Reserve Bank of India (RBI) or financial institutions. However, RBI have stated that as per the information made available to the Tobacco Board by the Indian Tobacco Association, the export trade is in need of a total of Rs. 235 cr. from the banking sector for the 1992 Andhra Pradesh Tobacco crop season.

(b) The problems of tobacco trade in relation to credit requirements from banks are kept under continuous review by the RBl. Yearly meetings of the Consultative Comimttee on Tobacco Export Finance, constituted by RBI, are also held to discuss these matters. In August, 1991, RBI had convened a meeting of this Committee to specifically discuss additional credit limits needed by the tobacco exporters to meet the increased export target for the year 1992-93. The Banks engaged in financing tobacco trade present in the meeting were advised that genuine credit requirements of the tobacco exporters, including the additional credit limits needed in the context of higher crop size and increased demand in the global market, should be met.

Persuant to issue of communications, by the Chairman of the Tobacco Board to the Chief Executives of Banks, RBI again advised major' banks to ensure that genuine credit needs of tobacco exporters are provided.

New Fiscal Policy for Handlooms

760. SHRI PRAGADA KOTAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether any representation has been received by his Ministry to formulate a fiscal policy that will remove the cost handicap of the handlooms *vis-a-vis* powerlooms; and